

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 206/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th September, 2016, 10.30 A.M

Name of the Company		IDFC Bank Limited, -Versus- Coastal Projects Limited & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date.	

1. Ranjibati Sen, Adv
Victor Muz, Adv
Mani Gupta, Adv

for respondents
nos. 1 to 4

Dr
Adv
14/9/2016

ORDER

Ld. Counsels for the Respondent No. 1 to 4 are present. None appeared on behalf of the petitioners.

Ld. Counsels for the Respondent No. 1 to 4 prayed for dismissal of the petition as no one was present on 23rd August, 2016 also.

No one appeared on behalf of the petitioners today. Petitioners were not also present on 23rd August, 2016. Hence, the petition is dismissed for default.

Interim order, if any, is vacated.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)